## Court-II

## BEFORE THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

## **Appeal No.169 of 2015**

Dated: $9^{th}$ Au	ıg, 2016
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In the matter of:

Earth Solar Pvt. Ltd. ... Appellant(s)

v/s.

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant :

Counsel for the Respondent(s)

## **ORDER**

The Bench did not assemble today.

The matter is posted for hearing on 18th October, 2016.

(Court Master)